GOVERNMENT OF INDIA COMMUNICATIONS AND INFORMATION TECHNOLOGY LOK SABHA

UNSTARRED QUESTION NO:5456
ANSWERED ON:09.05.2012
NATIONAL POLICY ON ELECTRONICS
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Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the National Policy on Electronics has been finalized by the Government;
- (b) if so, the salient features thereof and if not the time by which the policy is likely to be finalized and implemented;
- (c) the steps taken by the Government to increase the domestic production of electronic goods in the country;
- (d) whether the Government intends to set up a dedicated fund towards domestic production of electronic goods and also to set up dedicated production facilities in under-developed rural areas;
- (e) if so, the details thereof;
- (f) whether the Government also proposes to rename the Department of Information and Technology; and
- (g) if so, the details thereof and the action taken in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT)

- (a): The Draft National Policy on Electronics 2011 was announced in October 2011 and put in public domain for consultations.
- (b): The salient features of the draft National Policy on Electronics 2011 are at Annexure I. The policy is not yet finalized. The implementation will be based on the finalized policy, (c): The steps taken by the Government are given at Annexure II.
- (d) and (e): Under the draft National Policy on Electronics 2011, it has been proposed to create an Electronic Development Fund to promote Innovation and IP, R&D, commercialization of products, etc in the ESDM, nanoelectronics and IT sectors by providing appropriate funding/incentives to Industry/ Academic/ R&D institutions.

The draft National Policy on Electronics 2011 also proposes to provide incentives for setting up of over 200 Electronic Manufacturing Clusters (EMCs) with world class logistics and infrastructure and easy to do business facilities. The support is intended to Greenfield EMCs and upgradation of Brownfield EMCs.

The above proposed Electronic Development Fund and setting up of EMCs will be applicable across the country.

(f) and (g): The Department of Information Technology has been renamed as Department of Electronics and Information Technology vide communication No. 1/22/1/2011-Cab dated 27` February 2012 of Cabinet Secretariat.